



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/ Jammu

Notification
Jammu, the 17th November, 2017

SRO **473** .- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District, Baramulla:-

S.No.	Name of the Officer S/Shri	Posted as
1	Shahid Hussain	Tehsildar, Kunzer
2	Iqbal Hussain	Tehsildar, Singhpora, Pattan
3	Rayees Ahmad Dar	Tehsildar, Dangerpora
4	Habibullah Mir	Tehsildar, Boniyar
5	Zahoor Majid Matoo	Niab Tehsildar, Pattan
6	Mohammad Ashraf Lone	Niab Tehsildar, Duroo
7	Mushtaq Ahmad Badroo	Naib Tehsildar, Bomai
8	Mohammad Rashid Beigh	Naib Tehsildar, Fatehgrah

By order of the Government of Jammu and Kashmir.

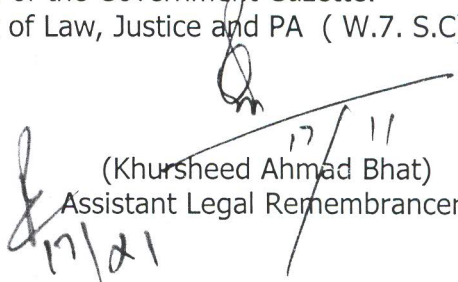
Sd/-
(Abdul Majid Bhat)
Secretary to Government

NO:LD(P) 95/5-1-Bala

Dated: 17 -11- 2017

Copy to the:-

1. Commissioner/ Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. Registrar General, J&K High Court, Jammu.
4. District Magistrate, Baramullah. This is with reference to his letter No. DMB/PS/4450 dated 06-11-2017.
5. General Manager, Government Press, Jammu for publication in an extra Ordinary issue of the Government Gazette.
6. SRO Section, Department of Law, Justice and PA (W.7. S.C).


(Khurshed Ahmad Bhat)
Assistant Legal Remembrancer,
17/11